

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-525(PB)/2022

IN THE MATTER OF:

Chirag Jain & Ors.	...	Applicant/Petitioner
Vs		
Imperia Structures Limited	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 07.10.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

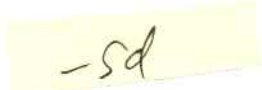
SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Piyush Singh, Mr. Adithya Ramani, Mr. Riddhi Jain, Advs.
For Respondent	:	

ORDER

Heard, Order reserved.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)